

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 207 of 2013

Dated : 30th June, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Rana Sugars Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vihal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Mandakini Ghosh, Adv.
for PSPCL

ORDER

Both the parties have filed their respective written submissions.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member
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(Rakesh Nath)
Technical Member